

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Maharashtra
2.	State Population as per census 2011	112,374,333
3.	No. of Districts in the State/UT	36
4.	Name and Designation of the Food Safety Commissioner	Name: Dr. Pallavi Darade, IRS Designation: Commissioner of Food Safety for Maharashtra & Commissioner Food and Drugs Administration
5.	Contact details & e-mail	Address: Food and Drug Administration, S.No.341, Bandra Kurla Complex, Madhusudan, Kalelkar Marg, Tel: 022-26591959 Fax: 1800222365 Email: comm.fda-mah@nic.in
6.	Name of Nodal Officer and contact details	Name: Sh. C.B. Pawar, Joint Commissioner (Food) Address: Food and Drug Administration, S.No.341, Bandra Kurla Complex, Madhusudan, Kalelkar Marg Tel: 022-26591959 Fax: Email: jcfoodhq18@gmail.com
7.	Number of DO	Full Time: 59 Part Time:
8.	Number of AO	7
9.	Number of FSO	Full Time: 226 Part Time:
10.	Status of State Food Laboratories	Total Number- 3 Number of functional laboratories- 3
11.	Number of Food Analyst	2
12.	No. of State labs that are NABL accredited	2
13.	Food Business Units licensed till date	Online: 184862 Offline: 43932
14.	Food Business Units registered till date	Online: 583978 Offline: 180640
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	36
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Under Process

17.	Whether District level Advisory Committee is re-constituted (DLAC)	Under Process
18.	Whether Appellate Tribunal is operational?	Yes
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	5221
20.	Number of food samples analyzed	4742
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	1089
22.	Number of cases launched against FBOs	Adjudications- 910 Criminal Court- 957
23.	Details of Adjudications	No. of Cases disposed- 529
		No. of cases in which - 529 penalty is imposed
		Amount of Penalty raised- Rs. 1,18,71,269
24.	Details of Criminal cases	No. of cases convicted-18
		No. of cases Acquittal-65
		Amount of Penalty raised- Rs. 1,25,000